Contested commercial cases disposed during the month of May-2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL	NIL										
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL										
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL										
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	NIL										
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL										
6	Sh. Manmohan Sharma, District Judge, Commercial	CENTRAL	NIL										
7	Sh. Dinesh Bhatt, DJ (Commercial Court)-01	West	NIL										
8	Sh. Gurdeep Singh, DJ (Commercial	West	NIL										
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										

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10	**SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02**		OMP-COMM-55/2019	SUMIT JAWAHAR LAL JAIN VS M/S. BMW INDIA FINANCIAL SERVICES PVT. LTD.	SH. SHASHINDRA	15.03.2019	NA	15.05.2021	793	ALLOWED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT
11	**SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03**		OMP (COMM)/73/2019	IVL MATRICULATION HR SEC SCHOOL Vs EDUSMART SERVICES PVT LTD(OBJ-34)	B KARUNAKARAN	16-04-2019	NA	04-05-2021	749	ALLOWED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM)/12/2019	SRI CHAITANYA CHILDRENS ACADEMY Vs EDUSMART SERVICES PVT LTD AND OTHERS	SRIDHAR	14-01-2019	NA	05-05-2021	842	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM)/13/2019	SRI CHAITANYA CHILDRENS ACADE Vs EDUCOMP SOLUTIONS	SRIDHAR	14-01-2019	NA	05-05-2021	842	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM)/75/2019	CRESCENT MATRICULATION SCHOOL Vs EDU SMART SERVICES PVT LTD(OBJ 34)	M A CHINNASAMY	20-04-2019	NA	05-05-2021	746	ALLOWED/ SET ASIDE	NA	NA	34 Arbitration & Conciliation Act
12	**SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL**	**SOUTH**	**NIL**										
13	**SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**SOUTH**	**NIL**										
14	**SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-**	**SOUTH-EAST**	**NIL**										
15	**Ms. Raj Rani Mitra, District Judge (Commercial)-02**	**SOUTH-EAST**	**NIL**										
16	**SH. SANJAY SHARMA-I**	**EAST**	**NIL**										

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17	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial	NORTH EAST	NIL											
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL											
19	MS. SUKHVINDER KAUR	Shahdara	NIL											
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH-WEST	NIL											
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL											
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL											